

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/142/2016

NAME OF THE PETITIONER(S)

: SACMI COOPERATIVE MECCANICI IMOLA

SOCIETA COOPERATIVA

NAME OF THE RESPONDENT(S)

: M/s Boss Profiles Ltd and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Sandeep Kuman. For Growtham Kuman

Course fa. Fefition

ORDER

Counsel for petitioner present and prayed further time for filing memo for withdrawing the petition with the consent of the other side. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

bc